

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(1)/2023/ 1848

Dated, Delhi the 21/9/23

Sub: Direct recruitment to the Delhi Higher Judicial Services – reg.

Sir,

With reference to letter No. 6783/G-1/Gaz/DHC/2023 dated 2.09.2023, on the subject cited above, it is informed that Sh. Sudeep Raj Saini, newly appointed Officer of Delhi Higher Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith .

Yours faithfully,

Barkha Gupta
21/9/23
(BARKHA GUPTA)

Officiating Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(1)/2023 70895-925

Dated, Delhi the 21/9/23

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Barkha Gupta
21/9/23
Officiating Principal District & Sessions Judge (HQs),
Delhi